



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES  
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.)	R. PARTHASARATHY VISHNU MOHAN	Counsel for Respondents	
2.)	Sri. Maruthi Electrical Enterprises.	counsel for petitioner	

**ORDER**

Petitioner and his counsel are present. Counsel for respondent present. Heard arguments by both the sides. Petitioner prayed time for making submissions by his senior counsel. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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